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# DEBTS RECOVERY APPELLATE TRIBUNAL (SALARIES, ALLOWANCES AND OTHER CONDITIONS OF SERVICE OF THE OFFICERS AND EMPLOYEES) RULES, 1993

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# DEBTS RECOVERY APPELLATE TRIBUNAL (SALARIES, ALLOWANCES AND OTHER CONDITIONS OF SERVICE OF THE OFFICERS AND EMPLOYEES) RULES, 1993

<sup>1</sup>1. Notification No. GSR 65(E), dated 4th February, 1994. In exercise of the powers conferred by section 12, read with subclause (a) of clause (2) of section 36 of the Recovery of Debts Due to Banks and Financial Institutions Act, 1993 (51 of 1993), the Central Government hereby makes the following rules, namely:-

### 1. Short title and commencement :-

- (1) These rules may be called the Debts Recovery Appellate Tribunal (Salaries, Allowances and Other Conditions of Service of the Officers and Employees) Rules, 1993.
- (2) They shall come into force on the date of their publication in the Official Gazette.

#### 2. Definitions :-

In these rules, unless the context otherwise requires, -

- (a) 'Act' means the Recovery of Debts Due to Banks and Financial Institutions Act, 1993 (51 of 1993);
- (b) 'rules' means the Debts Recovery Appellate Tribunal (Salaries, Allowances and other Conditions of Service of Officers and Employees) Rules, 1993;
- (c) all other words and expressions used and not defined in these

rules but defined in the Act shall have the meanings respectively assigned to them in the Act.

## 3. Salary of officers and employees of the Appellate Tribunal:-

The nature and categories of officers and employees of an Appellate Tribunal and the scales of pay thereof shall be as specified in the Schedule appended to these rules.

### 4. Conditions of service :-

The conditions of service of the officers and employees of an Appellate Tribunal in the matter of pay, allowances, leave, joining time, joining time pay, provident fund, age of superannuation, pension and retirement benefits, medical facilities, and other conditions of service, shall be regulated in accordance with such other rules and regulations as are, from time to time, applicable to officers and employees of the Central Government belonging to Group 'A', Group 'B', Group 'C' and Group 'D' asthe case may be, and drawing the corresponding scales of pay.

## SCHEDULE 1 SCHEDULE

Schedule		
S. No.	Name of Post	Scale of Pay
1.	Secretary/Registrar	Rs. 3950-125-4700-150-5000
2.	Private Secretary to	Rs. 2000-60-2300-EB-75-3200-
	Presiding Officer	100-3500
3.	Section Officer	Rs. 2000-60-2300-EB-75-3200-
		100-3500
4.	Assistant/Research Assistant	Rs. 1640-60-2600-EB-75-2900
5.	Stenographer Grade 'C'	Rs. 1640-60-2600-EB-75-2900
6.	Stenographer Grade 'D'	Rs. 1200-30-1560-EB-40-2040
7.	Upper Division Clerk/	
	Cashier/ Caretaker	Rs. 1200-30-1560-EB-40-2040
8.	Lower Division Clerk/Typist	Rs. 950-20-1150-EB-25-1500
9.	Staff Car Driver	Rs. 950-20-1150-EB-25-1500
10.	Jamadar/Daftry	Rs. 775-12-955-EB-14-1025
11.	Peon/Parash/Sweeper	Rs. 750-12-870-EB-14-940